

Annexure-2

Name of the corporate debtor: MAP Refoils India Ltd. Date of commencement of Liquidation : 25-01-2024; List of creditors as on: 24.03.2024

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
1	HDFC Bank	21.04.2022	1,14,98,115.00	1,14,98,115.00	Unsecured	-	No		-	-	-	-	
2	Bank of India	11.04.2022	3,61,55,245.00	3,61,55,245.00	Unsecured	-	No		-	-	-	-	
3	Essential Refoils & Solvent	22.04.2022	17,85,03,900.00	-	Unsecured	-	-		17,85,03,900.00	-	-	-	IA 465 (AHM) 2022 in CP(IB)/240(AHM)2021 filed by the Bank of Baroda to restrain the voting right.
4	Bris & Brin Oil	22.04.2022	18,45,86,148.00	-	Unsecured	-	-		18,45,86,148.00	-	-	-	IA 465 (AHM) 2022 in CP(IB)/240(AHM)2021 filed by the Bank of Baroda to restrain the voting right.
5	Rich Relies Export	22.04.2022	21,27,18,535.00	-	Unsecured	-	-		21,27,18,535.00	-	-	-	IA 465 (AHM) 2022 in CP(IB)/240(AHM)2021 filed by the Bank of Baroda to restrain the voting right.
6	R K Traders	21.04.2022	86,62,31,289.00	-	Unsecured	-	-		86,62,31,289.00	-	-	-	IA 465 (AHM) 2022 in CP(IB)/240(AHM)2021 filed by the Bank of Baroda to restrain the voting right.
7	Pearl Impex	25.04.2022	15,67,92,987	-	Unsecured	-	-		-	-	15,67,92,987.00	-	Not admitted by Resolution Professional
TOTAL			1,64,64,86,219.00	4,76,53,360.00					1,64,64,86,219.00		15,67,92,987.00		

***Admitted pursuant to the proviso of regulation 30 of IBBI (Liquidation Process) Regulations, 2016 and as per the records received from the erstwhile resolution professional of MAP Refoils India Ltd.**